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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|---------|---------|---|
| CP 70/11 | TP 32/16 | Hearing | 397-398 | Satwant Singh & Anr Vs. Columbia Asia Hospitals P. Ltd. & 9 Ors. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|------------|---|------------------------|---|
| 1. | Abhijit Anur For J. Sagar Associates 9663309317 | Respondent No. 1 |  |
| 2. | BISHAK. K For Anup S. Shah Law Firm 9739174570 | Petitioners |  |

Counsel for petitioner is present. He has filed one memo stating that the senior counsel appearing for petitioner is not feeling well and he is sick. He requested adjournment. Counsel for respondents strongly opposed granting of adjournment. As a last chance, this petition is adjourned to 17.04.2017 and no adjournment will be given on that day. Both sides are directed to proceed with the main petition.


MEMBER (J)


MEMBER (T)